

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION NO. 5462
TO BE ANSWERED ON 06.04.2017

Utilisation of Degraded Land

5462. SHRI KONDA VISHWESHVAR REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of total land being used for agriculture across the country, State/ UT-wise;
- (b) the details of total land degraded and which cannot be used for agriculture, State/UT-wise; and
- (c) the steps taken by the Government for optimum utilization of degraded land in the country?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a):	Area of agricultural land in the country during 2013-14 as per 'LAND USE STATISTICS AT A GLANCE 2004-05 TO 2013-14' (2016) is about 181.85 million hectare. State / UT-wise details are given in Annexure I .
(b):	Area of barren and unculturable land in the country during 2013-14 as per 'LAND USE STATISTICS AT A GLANCE 2004-05 TO 2013-14' (2016) is about 16.95 million hectare. State / UT-wise details are given in Annexure II .
(c):	<p>Under the Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) Department of Land Resources is implementing 8214 watershed development projects in 28 States (except Goa) covering an area of about 39.07 million hectare principally for development of rainfed portions of net cultivated area and culturable wastelands. The activities being undertaken <i>inter alia</i> include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc.</p> <p>In addition, other Central Ministries / Departments like Ministry of Agriculture & Farmers Welfare are implementing schemes and programmes like the Per Drop More Crop component of PMKSY which <i>inter alia</i> includes activities for water conservation, drought proofing, water harvesting, ground water recharge, etc. Ministry of Agriculture & Farmers Welfare has also launched Reclamation of Problem Soil (RPS) as a sub-scheme of Rashtriya Krishi Vikas Yojana (RKVY) during 2016-17 for reclamation of problem soils (Alkalinity / Salinity / Acidity) on pilot basis in the States having higher extent of problem soil area.</p> <p>National Afforestation & Eco-Development Board in the Ministry of Environment, Forest and Climate Change is implementing a Centrally Sponsored Scheme "National Afforestation Programme" in the country for regeneration of degraded forests and adjoining areas through people's participation.</p>

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 5462 due
for reply on 06.04.2017

State / UT-wise details of agricultural land

2013-14

STATE / UT	Agricultural Land (Thousand Hectare)
ANDHRA PRADESH	8879
ARUNACHAL PRADESH	424
ASSAM	3357
BIHAR	6578
CHHATTISGARH	5550
GOA	197
GUJARAT	12661
HARYANA	3645
HIMACHAL PRADESH	812
JAMMU & KASHMIR	1070
JHARKHAND	4343
KARNATAKA	12840
KERALA	2279
MADHYA PRADESH	17267
MAHARASHTRA	21127
MANIPUR	384
MEGHALAYA	1056
MIZORAM	402
NAGALAND	693
ODISHA	6797
PUNJAB	4219
RAJASTHAN	25542
SIKKIM	97
TAMIL NADU	8120
TELANGANA	6929
TRIPURA	273
UTTARAKHAND	1550
UTTAR PRADESH	18955
WEST BENGAL	5662
A&N ISLAND	28
CHANDIGARH	2
D & N HAVELI	24
DAMAN & DIU	3
DELHI	53
LAKSHADWEEP	2
PUDUCHERRY	30
ALL INDIA	181850

Note: '0' relates to area below 500 hectare

Source: Directorate of Economics and Statistics, Ministry of Agriculture & Farmers Welfare

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 5462 due for reply on 06.04.2017

State / UT-wise details of barren and unculturable land
2013-14

STATE / UT	Barren and Unculturable Land (Thousand Hectare)
ANDHRA PRADESH	1341
ARUNACHAL PRADESH	38
ASSAM	1192
BIHAR	432
CHHATTISGARH	289
GOA	
GUJARAT	2552
HARYANA	125
HIMACHAL PRADESH	777
JAMMU & KASHMIR	306
JHARKHAND	568
KARNATAKA	787
KERALA	14
MADHYA PRADESH	1346
MAHARASHTRA	1724
MANIPUR	1
MEGHALAYA	131
MIZORAM	8
NAGALAND	2
ODISHA	1052
PUNJAB	52
RAJASTHAN	2385
SIKKIM	
TAMIL NADU	488
TELANGANA	615
TRIPURA	
UTTARAKHAND	228
UTTAR PRADESH	464
WEST BENGAL	11
ANDAMAN & NICOBAR ISLANDS	2
CHANDIGARH	
DADRA & NAGAR HAVELI	0
DAMAN & DIU	
DELHI	18
LAKSHADWEEP	
PUDUCHERRY	0
ALL INDIA	16948

Note: '0' relates to area below 500 hectares

Source: Directorate of Economics and Statistics, Ministry of Agriculture & Farmers Welfare